

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3708
ANSWERED ON:12.08.2015
Cadre and Ex-Cadre Posts
Shrirang Shri Chandu Barne

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the required and desirable qualifications for cadre and ex-cadre Hindi posts in the Government of India;
- (b) the difference in required and desirable qualifications for cadre and ex-cadre posts;
- (c) whether the ex-cadre posts have the same channel of promotions as cadre posts, enjoy; and
- (d) if not, the measures taken for the promotional avenues, their pay, perks and allowances for such posts?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): The required and desirable qualifications for various posts in the Official Languages Cadre such as Junior Hindi Translator, Sr. Hindi Translator etc., are laid down in the respective Recruitment Rules for the posts in various Ministries/Departments. The essential qualification for Direct Recruitment for posts in Official Language Cadre has been prescribed in the Model Recruitment Rules issued by this Department and the same is available on this Department's website.

The Model Recruitment Rules inter alia prescribes that the candidate should possess:

(i) Master's degree of a recognized University in Hindi with English as compulsory or elective subjects or vice versa, or

(ii) Master's Degree from a recognized University in any other subject with either English or Hindi as medium of examination at degree level; where medium of examination is Hindi, one of elective or compulsory subject should be English and vice versa AND

Recognized Diploma or Certificate course in translation from Hindi to English & vice versa or two/three years' experience of translation work from Hindi to English and vice versa in Central or State Government office, including Government of India Undertaking.

(b): Generally no distinction is made in respect of the required and desirable qualifications for post of same or equivalent level, be it a Cadre or an ex-Cadre post in Government of India.

(c) & (d): Cases of holders of posts which have no promotional avenues are covered under Assured Career Progress /Modified Assured Career Progression Schemes.
